

सेवा में,

अवर सचिव, बिहार विधान सभा, पटना ।

विषय:- चल-अचल सम्पति तथा दायित्वों की विवरणी समर्पित करने के संबंध में ।

प्रसंग :- सभा सिवालय के आदेश सं0—1 स्था0—36 / 2021—246वि0स0 दिनांक— 20.01.2023 |

महाशय,

उपरोक्त विषयक प्रासंगिक पत्र के आलोक में मैं विहित प्रपत्र में चल-अचल सम्पति तथा दायित्वों की विवरणी समर्पित कर रहा हूँ । कृपया अग्रतर कार्रवाई की जाय।

9040 (2010-I)

विश्वासभाजन, ब्रि. १८०२३ (सुबोध कुमार जायसवाल) अवर सचिव,

बिहार विधान सभा, पटना

Declaration of Assets and Liabilities

Year: 2022-23

I, Subodh Kumar Jaiswal, Son of Gouri Shankar Bhagat, aged 57 years, belonging to Bihar Legislative Assembly Secretariat Service and presently working as Under Secretary, Bihar Legislative Assembly give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

SI. No.	Description	Self	Spouse Name(S) Pinki Kumari (Wife)	Dependant-1 Name	Dependant-2 Name	Dependa nt-3 Name
(i)	Cash	48000/-	42000/-	N.A	N.A	
(ii)	Deposits in Bank S/B Rs956206.00 (As On 19.01.2023) PPF A/C Rs549031.00 (As on 19.01.2023) Financial Companies		Bank S/B Rs1972631.00 (As On 08.02.23)	N.A	N.A	N.A
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	N.A	N.A	N.A
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc		(i) LIC of Rs200000.00 (ii) Post Office FD- Rs.500000.00 (iii) S/B P.O- Rs.43629.00 (iv) RD P.O Rs. 25000.00 (v) P.O. MIS- Rs. 450000	N.A	N.A	N.A
(v)	Motor Vehicles (details of make, etc.)	Motor Vehicles Car - Maruti Baleno Scooty Hero details of Make - 2018 Make 2011		N.A	N.A	N.A
(vi)	Jewelry (give details of weight and value)	NIL	510 Gram (Gold) Silver-2.00 Kg	N.A	N.A	N.A
(vii)	Other assets, such as values of claims / interests	1 colour TV(2009)	1 colour TV(2019) 1 Washing Machine(2022)	N.A	N.A	N.A

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

Hairwal-8.2.2023

^{*} Dependant here means a person substantially dependent on the income of the employee.

B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated.

SI. No.	Description	Self	Spouse Name(S) Pinki Kumari	Dependant-1 Name	Dependant-2 Name	Dependant-3 Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value (i) Saurh (Khagaria) Khata-95 17 Kattha Khata 95 & 82 ½ of 46 kattha Rs. 3,10,000 Approx. (ii) Jhanjhara Khata- 134, 170,155 ½ of 48 kattha Rs. 3,10,000 approx		Sabour Bhagalpur khata-925 4 Katha Rs. 8,65,000/- Approx.	N.A	N.A	N.A
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Kairia (Khagaria) Khata-230 &197 ½ of 8 kattha Rs. 90,000 Approx.	NIL	N.A	N.A	N.A
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	Rukanpura, Patna 1 kattha 13 Dhur Rs.2075000/- Holding no. 650A/316	N.A	N.A	N.A
(iv)	Ashiana Road, Patna. Holding No654/1/402 1298 Sq. Ft. Rs.25,20,000/- Extent (Total measurement) Current market value		Bhikhanpur, Bhagalpur Ward-32, Holding No. 51/A 1170Sq.Ft. Rs2115000	N.A	N.A	N.A
(v)	Others (such as interest in property)	NIL	NIL	N.A	N.A	N.A

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

SI. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding		
(a)	(i) Loans from Banks	NIL	N.A		
	(ii) Loans from financial institutions	Rs. 500000/- from LIC HFL (Spouse) A/C No211800000197	60000.00 (Aprox)		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	N.A Jainwal		

	(b) dues to departments dealing with supply of water	NIL	N.A	
<i>J</i>	(c) dues to departments dealing with supply of electricity	NIL	N.A	
	(d) dues to departments dealing with telephones	NIL	N.A	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	N.A	
	(f) Other dues, if any	NIL	N.A	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Self - Rs. 3,04,986 A/Y - 2022-2023 PAN No. ABOPJ 5131G Spouse- Rs. Nil A/Y- 2022-2023 PAN No. CALPK 3478D	N.A	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	N.A	
	(iii) Sales Tax [Only in case of proprietary business]	NIL	N.A	
	(iv) Property Tax	NIL	N.A	

Personal Detail

GPF/CPF/PRAN No.	:-	PTS	S/BLA	-81						
Gender	;-	M (M/F)								
Date of Birth	:-	0	1	1	0	1	9	6	5	(DD/MM/YYYY)
Class/Group	:-		A	(A	/B/C)					
Cadre :- Bihar Legislative Assembly Service										
			Name 6						Service	e,
Home District	:-	KHA	GARIA	101/2						
I her	eby o	declare	that	t the	abo	ve de	etails	are	true	to the best of

my

knowledge and belief.

Date: 8.2.2023

Signature Name of Employee: Subodh Kumar Jaiswal

Designation: Under Secretary, Bihar Legislative Assembly, Patna Department: Bihar Legislative Assembly, Patna

Note:

Place: PATNA

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.